

6

**NATIONAL COMPANY LAW TRIBUNAL**  
**DIVISIONAL BENCH**  
**CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/01/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

**APPLICATION NUMBER** :

**PETITION NUMBER** : TCP/234/2016

**NAME OF THE PETITIONER(S)** : Ayoli Abdulla

**NAME OF THE RESPONDENT(S)** : M/s Meezan Realtors Private Limited & 3 others

**UNDER SECTION** : 397/398

<b>S.No.</b>	<b>NAME (IN CAPITAL) SIGNATURE</b>	<b>DESIGNATION</b>
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**REPRESENTATION BY WHOM**

1) SUMIT AGARWAL  
For KSR & Co. Company Secretaries LLP  
2. Rajasekhar VK

For Petitioners

Sumit

counsel for the respondent 1 to 4

Rajasekhar

**ORDER**

Counsel representing both the parties present. Time extended at request for  
submitting final arguments. Put up on 17.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)